In respect of mobile services, BSNL is meeting the benchmark of all the identified key parameters except for Point of Interconnection (POI) congestion in a very few places. However, in a number of service areas, from the analysis of quarterly performance report regarding percentage of cells having more than 3% Call drop, it is observed that BSNL has certain pockets/localities where call drops are more than prescribed benchmarks.

Similarly, MTNL is meeting the benchmark of all the identified key parameters. However, MTNL has certain pockets/localities where call drop is more than the prescribed benchmark of 3%.

(c) and (d) Quality of Service (QoS) improvement is a continuous process. BSNL and MTNL are taking the following steps to improve mobile services:—

- (i) Augmentation of mobile network progressively so as to enhance coverage, capacity and to further improve the QoS.
- (ii) Optimization of mobile network for better performance like tilting of antenna and drive tests are taken on a continuous basis.
- (iii) Monitoring of network has been strengthened to ensure performance as per the parameters prescribed by TRAI.

Centralised system to monitor communications

772. SHRI NAND KUMAR SAI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government proposes to set up a centralized system to monitor communications on mobile phones, landlines and the internet in the country;

(b) if so, whether a telecom research and development organisation has finalized any telecom security project for the said purpose;

- (c) if so, the details thereof and the salient features thereof; and
- (d) the time by which Government proposes to start such system in the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Yes, Sir.

(c) Centralized Monitoring System (CMS) is envisaged to be implemented by DOT to strengthen the security environment in the country. With the implementation of CMS following problems which are inherent in the present system will be overcome:—

- In the existing system secrecy can be easily compromised due to manual intervention at many stages while in CMS these functions will be performed on secured electronic link and there will be minimum manual intervention.
- Interception through CMS will be instant as compared to the existing system which takes a very long time.

The envisaged salient features of CMS are as follows:

- Central and regional database which will help Central and State level Law Enforcement Agencies in Interception and Monitoring.
- Direct Electronic Provisioning of target numbers by Government agencies without any manual intervention from Telecom Service Providers (TSPs).
- Filters and Alert creation on the target numbers.
- Call Data Records (CDR) analysis and data mining on CDRs to identify call details, location details etc. of the target numbers.
- R&D in related fields for continuous upgradation of the CMS.

(d) Pilot project of CMS is likely to be started by June, 2010 subject to clearance by Cabinet Committee on Economic Affairs (CCEA).

Guidelines on meeting with industrialists

773. SHRI DHARAM PAL SABHARWAL: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of times Chairman of Anil Dhirubhai Ambani Group (ADAG) have met Communications and Power Ministers and officers besides Cabinet Secretary during the last six months with dates, purpose of the meetings; and

(b) the guidelines of Government on giving frequent appointments by Ministers/ Secretaries/Cabinet Secretaries to industrialists?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) The information being collected and shall be laid on the Table of the House.

Techniques for calculating outgo

774. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that different operators use different techniques for calculating their outgo to Government levies;

(b) whether the DoT had made any comprehensive check list for calculating Government revenue;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Some instances of such exceptions are observed from time to time. However, the Department assesses the revenues as per the terms and conditions for the license agreements and raises demands for the levies accordingly.